GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS DEPARTMENT OF SPORTS

LOK SABHA UNSTARRED QUESTION No.104 TO BE ANSWERED ON 22.07.2024

Proposal For Conduct of 2036 Olympics in India

104 SHRI C M RAMESH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has proposed for conducting Olympics in India in 2036, if so, the details thereof;
- (b) whether it is true that the Government is pushing for inclusion of Yoga, Twenty20 cricket, Kabaddi, Chess, Squash and Kho-Kho in Olympics in 2036; and
- (c) if so, the details thereof and the progress made so far in this regard?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS [DR. MANSUKH MANDAVIYA]

- (a): The allotment of hosting rights for the Olympics is done by the International Olympic Committee (IOC) through a detailed host selection process spelt out in the public domain. The IOC has a dedicated body, the Future Host Commission (FHC), which deals with this subject. The interested National Olympics Committees (NOCs) are required to initiate a dialogue with the FHC, which subsequently becomes a Continuous Dialogue and finally, a Targeted Dialogue with the select NOCs. Once the FHC completes this dialogue, the IOC Executive Board holds an election wherein the members vote for award of the hosting rights for the concerned Olympic Games. The Indian Olympic Association (IOA), which is the NOC for India, has initiated the dialogue process with the FHC.
- (b) & (c): Inclusion of any sport discipline in the Olympic Games is decided by the International Olympic Committee (IOC). Among other things, IOC has prescribed that a sport discipline must be governed by an International Federation which undertakes to follow the rules

of the Olympic Charter and it must also be practised widely across the world and meet various criteria. Unless otherwise decided by the IOC Executive Board, such decision by the Session, the supreme organ of IOC, shall occur, in principle seven years prior to the opening of the concerned Olympic Games, or at the Session electing the relevant host of the Olympic Games, whichever occurs later.
